ASSETS & LIABILITIES

Name of the Judge

(at a glance) : Rakesh Kainthla

Date of Appointment

31-07.2023 DECLARED ASSETS ASSETS OF THE JUDGE

Immovable I Land B	uilding	Total amount in Bank deposits FD/SB	Movable p Gold Silver	Vehicle (Nos.)	Shares, Mutual
100 F1 L	House &	₹61,09,931/-+	(weight)	Maruti	Funds, and others, if any. ₹72,81,917
Hects. I	Land Up Muhal Sanjauli Chowk, Tehsil Shimla (Urban) District Shimla.	₹ 1,60,47,883/- Totaling to ₹2,21,57,814/-	10 gram. & Silver :- 05 gram.	800 Car	
Muhal Damorh V.P.O. Damorh, Tehsil Kumar- sain, District Shimla, H.P. i.e. 03-71- 95 Hects.		LIABII	IDIES		

Particulars: Nil.

Date: 29.09.2023

ASSETS & LIABILITIES (at a glance)

Name of the Judge

Rakesh Kainthla

Name of the Spouse

Mrs. Kiran Kainthla

DECLARED ASSETS ASSETS OF THE JUDGE

Immov Land	able propert Buildings	Total amount in Bank deposits FD/SB	Movable pr Gold Silver (weight)	(Nos.) I	Shares, Mutual Funds, and others, if any.
Nil	Nil	₹4,32,681.50	Jewellery 500 grams.	Nil	₹1,00,000

Particulars: Nil.

Date: 29.09.2023

ASSETS & LIABILITIES (at a glance)

Name of the Judge

Rakesh Kainthla

Name of the Children

Ms. Vasundhra Kainthla

DECLARED ASSETS ASSETS OF THE JUDGE

Immovable property			Movable property		
Land	Building	Total amount in Bank deposits FD/SB	Gold Silver (weight)	Vehicle (Nos.)	Shares, Mutual Funds, and others, if any.
Nil	Nil	₹2,60,691	Jewellery 50 grams.	Nil	arry.

LIABILITIES

Particulars: Nil.

Date: 29.09.2023

ASSETS & LIABILITIES (at a glance)

Name of the Judge

Rakesh Kainthla

Name of the Children

Mr. Varun Kainthla

DECLARED ASSETS ASSETS OF THE JUDGE

Immovat Land Nil	ole propert Building	Total amount in Bank deposits FD/SB	Movable programmer (weight) Nil	vehicle (Nos.)	Shares, Mutual Funds, and others, if any. One Laptop & One Play Station 4

LIAB

<u>Particulars:</u> <u>Nil.</u>

Date: 29.09.2023